

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

**IA (Comp. Act.)13/GB/2024
In CP/29/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Deori's Mercantile Pvt. Ltd. Vs The Registrar of Companies, NER
Under Section	U/s 252 (3) of Companies Act. 2013

For Petitioner (s) : Mr. M. Agarwal, CA

For Respondent (s) :

ORDER

IA (Comp. Act.)/13/GB/2024

Ld. Authorized Representative CA Mr. M. Agarwal appears on behalf of the Applicant. On his request matter adjourned to **23.08.2024**.

CP/29/GB/2023

In view of the order passed today in IA (Comp. Act.)/13/GB/2024, the matter is adjourned to **23.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)